

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Competition Appeal (AT) No. 18 of 2017**

**IN THE MATTER OF:**

**Ujjawal Narain & Anr.**

**...Appellants**

**Versus**

**Goel Enclave & Ors.**

**...Respondents**

**Present:**

**For Appellant:**

**For Respondent: Mr. Moti Lal Yadav Advocate for Respondent No 1 to 4**  
**Mr. Abhishek Chaudhory Advocate for R-7**  
**Mr. Lav Kumar Agrawal Advocate for Respondent No 8**

**ORDER**

**12.07.2019** Due to paucity of time the matter could not be taken up.

Post this appeal 'for hearing' on 22<sup>nd</sup> August, 2019 at 2.00 P.M.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice Bansi Lal Bhat]  
Member (Judicial)

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